

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2573
ANSWERED ON 22ND DECEMBER, 2022**

HIGH-MAST LIGHTING ON NH-44

2573. SHRI A.K.P. CHINRAJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether electric supply has not been arranged to high mast lights that are installed on the places of Sellappampatty, Boomaikuttaimedu, Karungalpalayam and some other parts of Tamil Nadu on National Highway (NH)-44 by National Highways Authority of India (NHAI) even after two years of installation and if so, the reasons therefor;**
- (b) the authority which pays the electricity charges for the high mast lights installed on NH-44;**
- (c) whether it is a fact that NHAI has refused to pay the said electricity charges; and**
- (d) if so, the reaction of the Government thereto?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The high mast lights were installed at Sellappampatty, Boomaikuttaimedu, Karungalpalayam as part of additional safety measure. These lights have been connected to Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for electric supply and are energized with effect from 14.12.2022. The high mast lights have been illuminated.**
- (b) NHAI.**
- (c) No, Sir. There is no issue of payment of electricity charges.**
- (d) Does not arise.**
